### **LOK SABHA DEBATES**

### **LOK SABHA**

Tuesday, December 14, 1993/ Agrahayana, 23, 1915 (Saka)

> The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER IN the Chair]

(Interruptions)

At this stage, Shri Virendra Singh and some other hon. Members came and stood on the floor near the Table

(Interruptions)

MR. SPEAKER: The House stands adjourned to meet again at 12 O'clock.

# WRITTEN ANSWERS TO THE QUESTIONS

(English)

**Burley and Oriental Tobacco** 

\*161. SHRI K.G. SHIVAPPA: SHRI V. KRISHNA RAO:

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Burley and Oriental varieties of tobacco are produced in the country:
- (b) if no, the antimated area under cultivation of the said vertetes of tobacco

and the quantity produced thereof during the last three years, State-wise, and

(c) the steps taken or proposed to be taken by the Government to encourage tobacco growers to grow different varieties of tobacco in view of their demand in the international market?

THE MINISTER OF AGRICUL-TURE (SHRI BALRAM JAKHAR): (a) Yes, Sir.

(b) The burley and oriental tobacco are cultivated in the state of Andhra Pradesh. The area and production of burley tobacco in Andhra Pradesh during the last three years, are as under:—

Year	Area(ha.)	Production (tonnes)
1991-92	15,000	14,000
1992-93	11.200	11,000
1993-94 (anticipated	9,6 <b>4</b> 0	9.600

The oriental tobacco is grown in an area of about 500 ha with a production of about 250 tonnes annually in the Warrangal district of Andhra Pradesh.

(c) The Tobacco Board in the Ministry of Commerce has been implementing schemes for increasing productivity of virginia tobacco in the country. Under these schemes, farmers are assisted for balanced use of fertilizers, past control. sprinkler sets, topping, suckercides, insulation of curing barns etc.

[English]

## **Ganga Action Plan**

\*162. SHRI K. PRADHANI: SHRI CHITTA BASU:

Will the Minister of ENVIRONMENT & FORESTS be pleased to state:

- (a) the amount sanctioned by the Government to various State Governments during each of the last two years under the Ganga Action Plan and the actual amount spent by them so far;
- (b) whether any analysis has since been made to test the improvement in the quality of water as a result of the efforts made so far under the Ganga Action Plan;
  - (c) if so, the details thereof; and
- (d) the expected time by which the plan is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Funds for the sanctioned schemes are released keeping in view the utilisation of earlier releases by the State Governments and their requirements. The amounts released and utilised by the involved States in the past. 2 years are given in the attached Statement.

- (b) and (c) Regular analysis of water is done at 27 monitoring stations under the Ganga Action Plan. The water quality in terms of Dissolved Oxygen (DO) at all the 27 monitoring stations has been above the desired level. In respect of Bio-Chemical Oxygen Demand (BOD), the levels meet the desired standards at all these monitoring stations except at Kanpur and occasionally at Varanasi.
- (d) Of the 261 schemes undertaken under Phase-I of the Ganga Action Plan, 244 are likely to be completed during 93-94. The remaining 17 schemes will be completed by 31.3.95.

#### STATEMENT

(Rs.in Crores)

Year	Uttar Pradesh	Bihar	West Bengal
	Amoui	nt Released	
1991-92	18.45	3.40	25.96
1992-93	22.89	7.79	21.48
	Amo	unt Utilised	
1991-92	20.46	4.70	25.49
1992-93	23.40	5.60	25.87